

**Annexure - 4**  
**Name of the corporate debtor: Alka India Limited;**  
**Date of commencement of CIRP: 18<sup>th</sup> December, 2023;**  
**List of creditors as on: 10<sup>th</sup> January, 2024**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted*	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC#					
1	Micro Capitals Private Limited*	08/01/2024	6,30,85,815.45	6,30,85,815.45	Unsecured	N.A.	No	100%	N.A.	N.A.	N.A.	N.A.	N.A.
		<b>Total</b>	<b>6,30,85,815.45</b>	<b>6,30,85,815.45</b>									

*\*The Financial Creditor has entered into a Loan Agreement dated 01.06.2022 with one K Sera Sera & Vikram Bhatt Studio Virtual World Private Limited ("Borrower") pursuant to the Borrower's Application made to the Financial Creditor for loan of an estimated amount of Rs. 5,50,00,000/- with interest at 14% for setting up a virtual studio. The Corporate Debtor (Alka India Limited), being the Guarantor, was also a part of the above mentioned Loan Agreement.*